

ITEM NO.24

COURT NO.1

SECTION IX

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 1644-1662/2024

(Arising out of impugned final judgment and order dated 10-01-2024 in PN No. 1/2022 10-01-2024 in PN No. 2/2022 10-01-2024 in PN No. 3/2022 10-01-2024 in PN No. 4/2022 10-01-2024 in PN No. 5/2022 10-01-2024 in PN No. 6/2022 10-01-2024 in PN No. 7/2022 10-01-2024 in PN No. 8/2022 10-01-2024 in PN No. 9/2022 10-01-2024 in PN No. 10/2022 10-01-2024 in PN No. 11/2022 10-01-2024 in PN No. 12/2022 10-01-2024 in PN No. 13/2022 10-01-2024 in PN No. 14/2022 10-01-2024 in PN No. 15/2022 10-01-2024 in PN No. 16/2022 10-01-2024 in PN No. 18/2022 10-01-2024 in PN No. 19/2022 10-01-2024 in PN No. 21/2022 passed by the Hon Ble Speaker Maharashtra Legislative Assembly)

SUNIL PRABHU

Petitioner(s)

VERSUS

EKNATH SHINDE & ORS.

Respondent(s)

(IA No. 14915/2024 - APPROPRIATE ORDERS/DIRECTIONS IA No.14914/2024 - EXEMPTION FROM FILING O.T. IA No. 14916/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES IA No. 14913/2024 - PERMISSION TO FILE LENGTHY LIST OF DATES)

Date : 07-03-2024 These matters were called on for hearing today.

CORAM : HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE J.B. PARDIWALA
HON'BLE MR. JUSTICE MANOJ MISRA

For Petitioner(s) Mr. Kapil Sibal, Sr. Adv.
Mr. Abhishek Manu Singhavi, Sr. Adv.
Mr. Devadatt Kamat, Sr. Adv.
Mr. Amit Anand Tiwari, Sr. Adv.
Mr. Rohit Sharma, Adv.
Mr. Nishanth Patil, Adv.
Mr. Sunny Jain, Adv.
Mr. Rajesh Inamdar, Adv.
Mr. Javedur Rahman, Adv.
Mr. Nizam Pasha, Adv.
Mr. Nikhil Purohit, Adv.
Mr. Jatin Lalwani, Adv.
Mr. Harsh Pandey, Adv.

Mr. Revanta Solanki, Adv.
 Mr. Anubhav Kumar, Adv.
 Ms. Devyani Gupta, Adv.
 Ms. Tanvi Anand, Adv.
 Ms. Aprajita Jamwal, Adv.
 Mr. Amit Bhandari, Adv.
 Mr. Nishanth Patil, AOR

For Respondent(s) Mr. Harish Salve, Sr. Adv.
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 Ms. Mugdha Pande, Adv.
 Mr. Ajay Awasthi, Adv.
 Mr. Shyam Jadhav, Adv.
 M/S. Tas Law, AOR

Mr. Mukul Rohatgi, Sr. Adv.
 Mr. Maninder Singh, Sr. Adv.
 Mr. Nikhil Sakhardande, Sr. Adv.
 Mr. Arpit Gupta, AOR
 Mr. Himanshu Sachdeva, Adv.
 Ms. Manini Roy, Adv.
 Mr. Girish Bhardwaj, Adv.
 Mr. Piyush Tiwari, Adv.
 Mr. Sachin Mintri, Adv.

**UPON hearing the counsel the Court made the following
 O R D E R**

- 1 Keeping open all submissions of the counsel including on the question of maintainability, we direct that these proceedings be listed before this court on a non-miscellaneous day in the week commencing 8 April 2024.
- 2 Reply shall be filed on or before 1 April 2024.
- 3 The original record shall be summoned from the office of the Tribunal hearing the disqualification petitions.

(GULSHAN KUMAR ARORA)
AR-CUM-PS

(SAROJ KUMARI GAUR)
ASSISTANT REGISTRAR